

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s).21901/2019

(Arising out of impugned final judgment and order dated 20-05-2019 in SB No. 29803/2017 passed by the High Court Of Judicature At Allahabad, Lucknow Bench)

SARDAR KHAN

Petitioner(s)

VERSUS

STATE OF UTTAR PRADESH & ORS.

Respondent(s)

(IA No. 139368/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS /ANNEXURES)

Date : 29-04-2022 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.M. JOSEPH
HON'BLE MR. JUSTICE HRISHIKESH ROY

For Petitioner(s) Mr. K.K. Rai, Adv.
 Mr. Shankar Kumar Jha, Adv.
 Mr. Anshul Rai, Adv.
 Ms. Sreoshi Chatterjee, Adv.
 Mr. Priyesh Mohan Srivastava, Adv.
 Mr. Rameshwar Prasad Goyal, AOR

For Respondent(s) Ms. Garima Prashad, Snr adv/ AAG
 Mr. Pradeep Misra, AOR
 Mr. Suraj Singh, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List the matter on 11.08.2022 on top of the Board.

(INDU MARWAH)
COURT MASTER (SH)

(RENU KAPOOR)
BRANCH OFFICER